

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 274 of 2020

IN THE MATTER OF:

Amit Bharana

...Appellant

Versus

**Gian Chand Narang, RP for
Apex Buildsys Ltd.**

...Respondent

Company Appeal (AT) (Insolvency) No. 291 of 2020

IN THE MATTER OF:

Nitin Sharma

...Appellant

Versus

**Gian Chand Narang, Official Liquidator for
Apex Buildsys Ltd.**

...Respondent

Present:

For Appellant :

**Mr. Gaurav Mitra and Mr. Apoorv Agarwal,
Advocates**

For Respondents:

**Mr. Ramji Srinivasan, Senior Advocate with Mr.
Abhishek Anand, Advocate for Respondent No.1**

Mr. Abu John Mathew, Intervener

O R D E R
(Through Virtual Mode)

16.06.2020 Learned counsel for the Appellant prays for and is allowed to
file rejoinder within a week.

List the matter 'for Admission (After Notice)' on **26th June, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

/ns/rr/

Company Appeal (AT) (Insolvency) Nos. 274 & 291 of 2020